

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 74 OF 2019

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Limited

...Appellant(s)

Vs.

Everest Power Private Limited & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankur Gupta
Ms. Shikha Singh for R-1

Mr. Janmali Mankala
Ms. Catherine Ayallore for R-2

Mr. Sakesh Kumar
Ms. Gitanjali N Sharma for R-3

ORDER

Pleadings are complete.

List the matter for hearing on **09.12.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj